

ला में ऐसी तबदीलियां कर रहे हैं जिन के नतायज को आप ने अच्छी तरह से देखा नहीं है ।

उपाध्यक्ष महोदय : अब तो माननीय सस्य मुक़ासिर करें ।

पंडित ठाकुर दास भार्गव : मैं आप के हुक्म की तामील करता हूँ । मुझे मेनटिनेन्स के बारे में कुछ और भी अजें करना था लेकिन मैं इतना वक्त नहीं लेना चाहता कि दूसरे मेम्बरान को वक्त न मिले । इसलिये मैं ख़तम करता हूँ ।

BUSINESS OF THE HOUSE

Mr. Deputy-Speaker: I have to inform the House that the Speaker, on the advice of the Business Advisory Committee, has allotted 5½ hours for the Supplementary Demands for Grants (General) and the connected Appropriation Bill, and 2½ hours for Supplementary and Excess Demands (Railways) and the connected Appropriation Bills.

In respect of Supplementary Demands for Grants (General) the following time has been allotted to the various groups of Demands:

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| (i) Ministry of Home Affairs (Demands Nos. 52, 52A, 53, 53A, 54, 57A and 61) | 2 hours (with special reference to Demand Nos. 53, 53A and 57A) |
| (ii) Ministry of Communications (Demands Nos. 9 and 116) | 45 minutes (with special reference to A. 116) |
| (iii) Ministry of Production (Demands Nos. 98 and 138) | 1 hour |
| (iv) Ministry of Natural Resources and Scientific Research (Demands Nos. 78 and 86) | 45 minutes |

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| (v) Ministry of Rehabilitation (Demands Nos. 92, 93 and 94) | } 1 hour |
| (vi) Other Supplementary Demands for Grants | |

HINDU ADOPTIONS AND MAINTENANCE BILL—contd.

Mr. Deputy-Speaker: I have got about 12 names with me. We have six hours for this Bill. We started at 2.10. We will be consuming three hours and 50 minutes by 6 O'clock today. May I have an idea as to what should be the time for general discussion and for the clause-by-clause consideration stage respectively?

Pandit K. C. Sharma (Meerut Distt. South): Four hours for general discussion.

Shri Tek Chand (Ambala-Simla): May I submit that in view of the importance of this Bill, perhaps the time deserves to be extended?

Mr. Deputy-Speaker: That is one side of the picture and will be considered later. But, there is another side also. Now that most of the points have been submitted, we ought to place a limit on the speeches. If each hon. Member wants half an hour, we would not be able to accommodate all the Members. So, would it be enough if every Member is given 15 minutes?

Pandit K. C. Sharma: Yes, Sir.

Shri Tek Chand: It may be 20 minutes.

Pandit K. C. Sharma: You may give 15 minutes to me and 20 minutes to Shri Tek Chand.

Mr. Deputy-Speaker: If this is agreed to, I have no objection. Members themselves may confine their remarks to 15 minutes. Shri Lakshmayya.

Shri Lakshmayya (Anantapur): While supporting the Bill, I would like to congratulate the hon. Minister